

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 4612/2013

STATE OF U.P. & ORS.

Appellant(s)

VERSUS

SURESH PAL SINGH (DEAD) Respondent(s)
(only I.A. no. 144755 & 144760 of 2022 in C.A. no. 4612/2013
Hon'ble are to be listed before the Hon'ble Judge in Chamber
IA No. 144755/2022 - APPLICATION FOR SUBSTITUTION
IA No. 144760/2022 - CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN.)

Date : 13-07-2023 These applications were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA
[IN CHAMBER]

For Appellant(s) Mr. Bhakti Vardhan Singh, AOR
Mr. Ankit Khatri, Adv.

For Respondent(s) Mr. R. C. Kaushik, AOR

UPON hearing the counsel the Court made the following
O R D E R

There is a delay of 2114 days in filing the
application for substitution.

Issue notice on the application for condonation
of delay in filing substitution.

(ASHA SUNDRIYAL)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
COURT MASTER (NSH)